

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

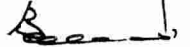
Dated: 7.11.2019

ORDER NO. 232 of 2019

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai for the period from **9.12.2019 to 13.12.2019** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. Ashok Jindal, Hon'ble Member (Judicial)	From 9.12.2019 to 13.12.2019	Single Member Bench matters.

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar